

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1291
ANSWERED ON:02.08.2010
ELIGIBILITY FOR SCHOLARSHIP
Mishra Shri Mahabal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any decision has been taken that Scheduled Caste (SC) students scoring 60 per cent and above marks only will be eligible for post-matric scholarship in vocational institutes;
- (b) if so, the details and the reasons therefor;
- (c) the number of said scholarships for SC students sanctioned during the last three years, State-wise;
- (d) whether the Government has received any representation for doing away with the eligibility criteria of 60 per cent marks; and
- (e) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) No, Sir.
- (b) Does not arise.
- (c) The details of State-wise number of SC students benefitted under Post-Matric Scholarship Scheme during the last three years are enclosed at Annexure.
- (d) No, Sir.
- (e) Does not arise.